

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

Docket No.10/TT/2013

Date: 18.02.2013

To  
The Deputy General Manager (Commercial),  
Power Grid Corporation of India Limited,  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

Subject: Approval of transmission tariff for 400 kV D/C Raipur – Wardha TL alongwith FSC at Wardha under WRSS-II Set-A Scheme of Western Region from DOCO to 31.3.2014

Sir,

I am directed to refer to your petition mentioned above, and to request you to furnish the following information on affidavit, with advance copy to the respondents/ beneficiaries, latest by 18.3.2013:-

- i) The exchange rate as on anticipated DOCO or actual DOCO as the case may be;
- ii) The cost bifurcation of Sub-station between Conventional Sub-station and FSC.
- iii) The list of Initial spares procured along with corresponding cost as per bill of material of respective equipment of sub-station;
- iv) Management certificate and Tariff Forms (Form-1, Form-6, Form-13, Form-13B) along with documentary proof for interest rate and repayment of loan, if there is any change in anticipated DOCO;
- v) The Revised Cost Estimates (RCE) if any;
- vi) Justification along with documentary evidence for delay of about 36 months for submission of application for Railway/ Forest clearance;
- vii) Justification along with documentary evidence for item wise increase in cost as per Form 5B;
- viii) Legible copy of Enclosure-III;
- ix) Date of application for forest clearance by Forest Development Corporation of Maharashtra;
- x) Reason of change from twin to quad conductor.

Yours faithfully,

(P.K. Sinha)  
Assistant Chief (Legal)